## OFFICE OF THE DEPUTY COMMISSIONER AIZAWL DISTRICT : AIZAWL (DM&R BRANCH)

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## HRIATTIRNA

Tun hnaiah NDRF Camp Lungverh a awmte zinga mi 15 (sawmpanga) te chu COVID-19 Positive an ni tih hmuhchhuah an ni a. Chuvangin Regulation 11 (1) (b) of 'The Mizoram Epidemic Diseases (COVID-19) Regulations, 2020' behchhanin 5th Battalion IR Camp Lungverh leh a chhehvel te hi 'Containment Area' ah puan a ni e. Containment Area chhungah hian Deputy Commissioner Aizawl District in a phalna a pek te leh Medical leh Security Duty te tihloh chu tumah an lut in an chhuak tur a ni lo.

Containment Management & Active Surveillance Team ten a tul angin surveillance te neiin hma an lak chhunzawm ang.

He thupek hi thuleh awm hma chu hman tur a ni ang.

(VANLALNGAIHSAKA)

Deputy Commissioner

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Chairman,
District Task Force on CoVID-19,
Aizawl District, Aizawl.
Aizawl, the 7th July, 2020

Memo No.C.16011/298/2020-DC(A)/285 Copy to:

- 1. Sr. PPS to Chief Secretary, Govt. of Mizoram.
- 2. PPS to Addl. Chief Secretary, Govt. of Mizoram, GAD
- 3. Secretary, Govt. of Mizoram, DM&R/Home Department.
- 4. Secretary, Govt. of Mizoram, Health & Family Welfare Department
- 5. Sr. Superintendent of Police, Aizawl District.
- 6. Director, I&PR Department for wide publicity.
- 7. Chief Medical Officer, Aizawl East.
- 8. Chief Medical Officer, Aizawl West.
- 9. Commandant, 5th IR Battalion, Lungverh.
- 10. Convener, Containment Management & Active Surveillance Team.
- 11. Executive Magistrate/Incident Commander under ADDMA.
- 12. Inspector, 1st Battalion NDRF, Lungverh.
- 13. Chairman, Local Level Task Force, Sakawrtuichhun.

Deputy Commissioner

Chairman,
District Task Force on CoVID-19,
Aizawl District, Aizawl.